

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.301
51/252/ND/2019

IN THE MATTER OF:

Income Tax Officer, Ward 10(3), New Delhi

Vs.

ROC & Ors. (M/s. Grey Heaven Helathcare Pvt. Ltd.)

... APPELLANT

...RESPONDENT

SECTION

U/s 252 Companies Act 2013

Order delivered on 23.09.2022

CORAM:

SHRI L.N.GUPTA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the I.T. Deptt. : Zoheb Hossain, Sr.Standing Counsel; Parth Semwal
& Vipul Agrawal, Jr. Standing Counsel for Revenue

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 11.11.2022.


(Court Officer)
Court-III